# 433 Written Answers

(b) if so, what action has been taken in the matter.

THE MINISTER OP FINANCE (SHRI MORAHJI R. DESAI): (a) Yes, Sir.

(b) The matter is under consideration.

## IAS AND IPS OFFICERS APPOINTED FROM EACH STATE

126. SHRIMATI DEVAKI (GOPI DAS): Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons appointed to the Indian Administrative and Indian Police Services from each State during the years 1958-59, 1959-60 and 1960-61; and

(b) the number of persons amongst them who belong to Scheduled Castes/ Scheduled Tribes and other Backward Communities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Two statements giving the requisite information are attached. *[See* Appendix XL, Annex-ure No. 9.]

(b) Apart from the Scheduled Castes/Tribes, there is no provision for the reservation of appointments or posts in favour of any other backward communities.

### STEEL PLANT IN GOA

127. SHRI SITARAM JAIPURIA: Will the Minister of Steel and Heavy INDUSTRIES be pleased to state:

(a) whether Government propose to set up a steel plant in Goa; and

(b) if so, when it will be set up?

THE MINISTER OF STEEL, AND HEAVY INDUSTRIES (SHRI C. SUB-RAMANIAM): (a) and (b). There is no proposal to set up a steel plant in Goa during the Third Plan period. The items to be included in the Iron and Steel Programme for the Fourth Plan are to be considered by a Steering Group recently constituted 'or this purpose. This Group may consider this question also.

to Question\*

128. [Transferred to the 17th August, 1962.]

#### VACANCIES RESERVED FOR SCHEDULE CASTE S/SCHEDULED TRIBES

129. SHRIMATI DEVAKI (GOPI DAS): Will the Minister of HOMI AFFAIRS be pleased to state:

(a) how many vacancies of gazetted and non-gazetted posts under the Central Government were reserved for the Scheduled Caste/Scheduled Tribe candidates during the period from 1st Arril, 1960 to 31st March, 1962; and

(b) how many of them were filled up by the candidates not belonging to the above categories during the  $s^{106}$  period?

THE DEPUTY MINISTER IN THB MINISTRY OF HOME AFFAIRS (SHRIMATI IVARAGATHAM CHANDRASE-KHAR): (a) und (b) The information required is I eing collected. A statement will be laid on the Table of the House as scxn as possible.

#### KERALA GRANDHASALA SANGHOM

130. SHRIMATI DEVAKI (GOPI DAS) : Will t le Minister of EDUCATION be pleased to state:

(a) whether Government have received any amplication for financial assistance from the Kerala Grandhasala Sanghon;; and

(b) if so, what action has been taken on it?

THE MINIS ITER OF EDUCATION (DR. K. L. SIBIMALI): (a) Yes, Sir.

(b) A statement is attached

# 435 Written Answers STATEMENT

The Kerala Grandhasala Sanghom applied for Central Government grant under the Scheme of 'Assistance to Voluntary Educational Organisations' for the following five projects, which were examined and the decisions arrived at, as indicated against each, were communicated to the Sang-hom: —

1. *Institution of a library training course.*—The project was not found to fall within the purview of the Scheme and as such did not qualify for Central Government assistance.

2. Preparation of a bibliography in Malayalam.—The Sanghom was advised to apply to the Ministry of Scientific Research and Cultural Affairs for assistance under the Scheme 'Development of Modern Indian Languages'.

3. Publication of books in Malayalam on library Science and Social education.—A grant of Rs. 2,400 at 60% of the estimated cost of Rs. 4,000 was approved for the publication of two book<sub>3</sub> in Malayalam

on social education. The grant will be released after some neceskary information called for from the Sanghom is received,

4. Setting up of Taluka Central libraries.—The project will be considered after reply to clarifications sought from the Sanghom and the State Government is received.

5. *Library intensive area* scfie.me.—The project appeared to overlap with the proposed Taluka libraries and the functions of the Community Development projects and as such was not considered for Central assistance.

# सँट्रल पुलिस ट्रेनिंग कालेज, माउन्ट, ग्राबु में प्रनुसन्धान कार्य

१३१. श्री भगवत नारायण भागंव : बया गुह-कार्य मंत्री यह बताने की क्रुपा करेंगे कि क्या सरकार ने सेंट्रल पूलिस ट्रेनिंग कालिज, माउंट आबू में पुलिस के लिये रुचिकर विषयों में अनुसंधान कार्य करने के लिये कोई कार्यत्रम तैयार किया है और यदि हां, तो किस किस विषय में अनुसंधान किया जाता है और गत वर्ष ऐसे अनुसंधान कार्य के क्या परिणाम निकले ?

to *Questions* 

# t [Research work at Central Polici Training College, Mount Abu

131. SHRI B. N. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state whether Government have formulated any programme for research work in subjects of interest to the police in the Central Police Training College, Mount Abu and if so, in what subjects the research is done and what were the results of such research work done during th« last year?]

गृह-कार्य मंत्रालय में राज्य मंत्री (झी बी० एन० दातार) : माउण्ट झाबू के पुलिस अनुसंघान केन्द्र ने गत वर्ष कार्य श्रारम्भ किया और वहां निम्नलिखित विषयों पर ग्राघ्ययन कार्यहो रहा है :---

- १. वाल-मपराध;
- २. पुनरपराघ वृत्ति;
- सेंध लगाने की जांच-प्रणाली की पद्धति;
- ४. पुलिस दलों की शक्ति धौर खर्च का तुलनात्मक ध्रव्ययन : तथा

५. धंध विश्वास धौर धपराव ।

केन्द्रीय पुलिस ट्रेनिंग कालिज के झनुसंघान केन्द्र द्वारा तैयार की गई व्याव-सायिक अप्ययनों की सूची संलग्न है । [देखिए परिशिष्ट ४०, झनुपत्र संख्या १०]

†[]English translation

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